

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/354(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIRMAL KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Deepanjan Dutta Roy, Adv.] For State Bank of India
Ms. Sanjana Sha, Adv.

Ms. Urmila Chakraborty, Adv.] For Resolution Professional

Mr. D Chakraborty] Resolution Professional
Ms. Shereya Basu, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Post this matter for consideration on **08.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**